Annexure-9

| Name of the Corporate Debtor: SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 20.03.2024 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| List of other creditors(Other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

NOTARY H. NANDI ALIPORE 152/2022 Exp. Dt. 16.8.27 GOVT. OF WEST BENGAL

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/2017-2018/10322

28 MAR 2024